

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 159 of 1997
OA 463 of 1997

Present : Hon'ble Mr. Mukesh Kumar Gupta, Judicial Member
Hon'ble Mr. M.K. Mishra, Administrative Member

Nasim Akhtar

-VS-

S.E. Railway

For the Applicant : Mr. B.C. Sinha, Counsel

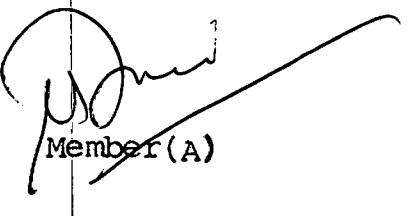
For the Respondents: Mr. S. Chowdhury, Counsel

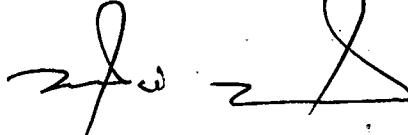
Date of Order : 15-12-2004

ORDER

MR. MUKE SH KR. GUPTA, JM

Mr. B.C. Sinha, Ld.Counsel appearing for the applicant states that he would not like to pursue the matter as the relief prayed for has been granted to the present applicant. Accordingly, the the O.A. is dismissed as 'not-pressed'.


Member (A)


Member (J)

DKN